GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO. 3361 TO BE ANSWERED ON 09.12.2019

NEW KENDRIYA VIDYALAYAS

†3361. DR. DHAL SINGH BISEN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the criteria on the basis of which new Kendriya Vidyalayas are set up;
- (b) whether any new Kendriya Vidyalayas are likely to be set up before the ensuing academic session if the school fulfills all the criteria set in this regard; and
- (c) if so, whether the Government is likely to issue order for setting up of Kendriya Vidyalayas in view of the correspondence made by a public representative?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of the proposal in the prescribed proformae from Ministries/ Departments of Government of India / State Governments / Union Territory Administration committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government.

The proposals also need to satisfy the following mandatory conditions:-

- (i) Sponsoring Agency has to provide land, free of cost on permanent transfer / 99 years lease at the nominal rent, i.e., @ Re.1/- per annum, measuring 2.50 acres to 5.00 acres in metropolitan cities, Hyderabad & Bengaluru, Left Wing Extremism (LWE) districts / Hill areas / North Easter Region (NER) including the State of Sikkim and land measuring 5.00 acres to 10.00 acres fairly levelled in other locations, as the case may be.
- (ii) An independent rent-free temporary accommodation consisting of 15 rooms for running the school of the size 7m x 7m with adequate space till the time

- permanent Vidyalaya building is constructed by KVS on the land provided by Sponsoring Authority.
- (iii) Residential accommodation to be provided for at least 50% of staff posted in the proposed Vidyalaya.
- (iv) Concentration of at least 500 employees of Defence/Central Govt./ Public Sector Undertakings (PSUs) individually or jointly at the station.(200 in case of LWE districts/Hill areas/NER).
- (v) Availability of minimum 200 students of the aforesaid priority categories for enrolment in the proposed KV.

The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".
